NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

T.P NO.20 of 2016 in C.P No. 59/2004

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th July, 2017, 10.30 A.M.

Name of the Company		Rio Tinto Minerals Development Ltd -Vs- Rio Tinto Orissa Mining Ltd & Ors.		
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1. 2.	MR RAJ KUMAR MEHTA, ADV RESPONDENT Simpardent . MS. HIMANSHI ANDLEY / ADV (OMC)			
		R DAVID ADV	PETITIONER	portail-
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ORDER

- Ld. Counsel for the petitioner and the respondent nos. 1, 2 and 3 are present.
- Ld. Counsel for both the parties informed that winding up petition between the same parties regarding the same company is pending before Hon'ble Orissa High Court which has been fixed for

disposal on 17/08/2017. Present petition is under Sections 397/398 and it is appropriate to await the order of the Hon'ble Orissa High Court.

List the matter on 29/08/2017.

(Vijai Pratap Singh) Member (J)